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THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-26/2023/2793/A

Dated: 30.03.2023

From: Shri. Romen Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati - 781001.

To: **The Principal Accountant General (A & E), Assam,**
Maidamgaon, Beltoal,
Guwahati-781029

Sub: Assured Career Progression (ACP) and Functional Scale to the Officers of Assam Judicial Service.

Sir,

With reference to subject cited above, I am directed to forward herewith a list of 16 (Sixteen) Judicial Officers in Grade-II of the Assam Judicial Service, who have been granted with the benefit of 1st Stage of Assured Career Progression (ACP) and Functional Scale in Grade-II of the Assam Judicial Service.

Officers in Grade-II of the Assam Judicial Service ,who are granted 1st stage ACP in Grade-II

Sl. No	Name of the Officers	Date of Joining in Grade-II	Date of entitlement 1st ACP	ACP granted
1.	Shri Arup Jyoti Baishya, Joint Registrar (Judicial), Gauhati High Court, Guwahati	03.02.2018	03.02.2023	1 st stage ACP granted
2.	Shri Naguib Ahmed, Chief Judicial Magistrate, Golaghat	09.02.2018	09.02.2023	1 st stage ACP granted
3.	Shri Nabajit Bhatta Chief Judicial Magistrate, Sonitpur, Tezpur	09.02.2018	09.02.2023	1 st stage ACP granted
4.	Smti Moitri Dekadoloi, Civil Judge & Asstt. Sessions Judge, No.2, Cachar, Silchar	09.02.2018	09.02.2023	1 st stage ACP granted
5.	Smti Leena Doley, Civil Judge & Asstt. Sessions Judge, Tinsukia	12.02.2018	12.02.2023	1 st stage ACP granted
6.	Shri Ajoy Kumar Basumatary, Chief Judicial Magistrate, West Karbi Anglong, Hamren	08.02.2018	08.02.2023	1 st stage ACP granted
7.	Shri Motilal Das, Chief Judicial Magistrate –cum- Civil Judge & Asstt. Sessions Judge, South Salmara, Mankachar	08.02.2018	08.02.2023	1 st stage ACP granted

8.	Shri Ranjan Brahma, Deputy Secretary, Assam State Legal Services Authority, Assam	09.02.2018	09.02.2023	1 st stage ACP granted
9.	Shri Obang Mize, Joint Registrar (PM&P), Gauhati High Court, Guwahati	05.02.2018	05.02.2023	1 st stage ACP granted
10.	Smti Pronita Morang , Chief Judicial Magistrate, Karbi Anglong, Diphu	03.02.2018	03.02.2023	1 st stage ACP granted
11.	Shri Nikunja Boro, Chief Judicial Magistrate, Kokrajhar	05.02.2018	05.02.2023	1 st stage ACP granted
12.	Dr. Chetana Khanikar, Civil Judge & Asstt. Sessions Judge, Sonitpur, Tezpur	03.02.2018	03.02.2023	1 st stage ACP granted
13.	Shri Dewan Mubasshir Hussain, Chief Judicial Magistrate, Dhubri	03.02.2018	03.02.2023	1 st stage ACP granted
14.	Smti Syeda Farida Afzal Zinnat, Civil Judge & Asstt. Sessions Judge, Dima Hasao, Haflong	09.02.2018	09.02.2023	1 st stage ACP granted
15.	Smti Achma Rahman, Civil Judge & Asstt. Sessions Judge, No.2, Kamrup (M), Guwahati	01.02.2018	01.02.2023	1 st stage ACP granted
16.	Smti Nilakshi Lahkar, Chief Judicial Magistrate, Bongaigaon	09.02.2018	09.02.2023	1 st stage ACP granted

Therefore, as directed, you are requested to initiate appropriate steps for issuance of necessary pay slips granting Assured Career Progression (ACP) to the above named Judicial Officers of Assam Judicial Service.

The matter may please be treated as **MOST URGENT.**

Thanking you.

Yours faithfully,


REGISTRAR (VIGILANCE)
Gauhati High Court, Guwahati

Memo No. HC.VII-26/2023/2794/A Dtd.30.03.2023

Copy to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6 for information.
2. The Project Manager, Gauhati High Court, Guwahati with a request to upload this letter dtd:30.03.2023 in the Gauhati High Court website.


REGISTRAR (VIGILANCE)
Gauhati High Court, Guwahati